

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1828
ANSWERED ON:01.12.2011
SUSPENSION OF MGNREGS
Kumar Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has advised some State Governments to suspend the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the peak harvest season; and

(b) if so, the details thereof and the response of the various State Governments in this regard, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): No Sir. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven scheme, backed by legislation. The State Governments are obliged to provide up to 100 days of guaranteed wage employment in a financial year to every rural household for doing unskilled manual work, if demanded, at any time of the year, as mandated in the Act. Restricting work under MGNREGA for any particular season will not be consistent with the spirit of the flagship legislation. This has been reiterated to all State Governments and they have been advised to implement the Act in letter and spirit.